(28)

NATIONAL COMPANY LAW TRIBUNAL DIVISION BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 18/12/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER

PETITION NUMBER

: CP/182/2017

NAME OF THE PETITIONER

: VASCO PROPERTIES AND DEVELOP PVT LTD

NAME OF THE RESPONDENT(S)

: ROC CHENNAI

UNDER SECTION

: 252

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

AMBILI.B

Company Proseulos

Do Kerala

ORDER

Heard both the sides. Order reserved.

- Sd -

(S.VIJAYARAGHAVAN) MEMBER (TECHNICAL) /pb/ rsel r

(K.ANANTHA PADMANABHA SWAMY)

MEMBER (JUDICIAL)